CENTRAL ELECTRICITY REGULATORY COMMISSION 3rd & 4th floor, Chanderlok Building, 36-Janpath, New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 30/09/2019

То

Members of the Validation Committee & Generating Companies (As per list enclosed)

Subject: Minutes of the 3rd Meeting of Validation Committee for the Application Period from 1st October, 2019 to 31st December, 2019 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010

Sir,

Please find enclosed herewith minutes of the 3rd Meeting of the Validation Committee for the year 2019-20 (Application Period from 1st October, 2019 to 31st December, 2019) for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 held on 29.08.2019 in the NRLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

-Sd/-

(Shilpa Agarwal) Joint Chief (Engg)

Encl.: As above

Validation Committee Members

SI. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri S.C Shrivastava, Chief (Engg)	Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi - 110001
2.		Shri P.K. Awasthi, Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Chief Engineer, (PSP & PA- II) Division	Central Electricity Authority 3 rd Floor, N-Wing, Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi-110066
5.	CTU/ Power grid	Shri J. Mazumder ,GM (Comm)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Ashok Pal, GM alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.		Shri S.S Barpanda, Executive Director, NRLDC	Northern Regional Load Despatch Centre, Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri A. Gartia Executive Director, SRLDC	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.	_	Shri V.K.Shrivastava Executive Director, WRLDC	Western Regional Load Despatch Center F3, MIDC Area, Marol, Andheri East, Mumbai- 400093
10.	POSOCO	Shri D.K Jain Executive Director, ERLDC	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.		Shri Debasis dey Executive Director, NLDC	National Load Despatch Centre B-9, Qutab Institutional Area, KatwariaSarai, New Delhi-110016
12.		Shri V.Suresh Executive Director, NERLDC	North Eastern Regional Load Despatch Centre, Lower Nongrah, Dongtieh, Lapalang, Shillong – 793006
13.	NRPC	Shri Naresh Bhandari, Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg,

SI. No.	Name of the Organizations	Name of the nominated persons	Address	
			Katwaria Sarai, New Delhi-11	
14.	WRPC	Member Secretary	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093	
15.	SRPC	Member Secretary	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka	
16.	ERPC	Shri Joydeb Bandyopadhyay , Member Secretary	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)	
17.		Shri S.K. Das, Director Engineering	Bihar State Electricity Board 1 st Floor, VidyutBhawan, Bailey Road, Patna-21, Bihar	
18.	NERPC	Member Secretary	North Eastern Regional Power Committee, NERPC Complex, Dong Parmaw, Lapalang, Shillong-793006 Phone No:0364-2534077 Fax NO.:0364-2534040	
19.		Shri Jatin Baishya, Dy. General Manager	State Load Despatch Centre Complex,Kahelipara,Guwahati	
20.	SLDC	Shri P.A.R. Bende, Member Director, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon, Rampur, Jabalpur- 482008	
21.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Cor Ltd, KauveryBhavan, K.G. Road, Bangalore – 560009	
22.	UPPTCL	Shri A.K. Singh, Director (Operation), Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow– 226001	

LIST OF GENERATING COMPANIES

SI. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address		
1.	NTPC	Shri A.K Gupta, Director (Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003		
2.	NHPC	Shri N S Parameshwaran, Executive Director, (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)		
3.	NEEPCO	Ms. Debjani Dey GM (Commercial)	Brookland Compound, Lower New Colony, Shillong– 793003		
4.	NLC	Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India		

5.	SJVN	Shri Romesh Kapoor,	SJVN Ltd, Sharma Niwas Below BCS,
			New Shimla – 171009.

Minutes of the 3rd Meeting of Validation Committee for the Application Period from 1st October, 2019 to 31st December, 2019 held on 29th August, 2019 at NRLDC, New Delhi.

- The Chairman of the Validation Committee, Shri S.C Shrivastava, Chief (Engg.), CERC welcomed the participants present in NRLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Gujarat, Madhya Pradesh, Chhattisgarh, Punjab, U.P, Haryana, Himachal Pradesh, J&K, Rajasthan, Delhi, DVC, Jharkhand, Andhra Pradesh, Telangana, Tamil Nadu, Kerala, Karnataka, Bihar, Odisha, West Bengal, Tripura and Maharashtra through video conferencing. List of the participants is enclosed at *Annexure-I.*
- 2. Chief (Engg.), CERC stated that the meeting is convened to discuss the Load Generation data for consideration of load flow studies for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the Third Quarter of 2019-20. The presentation shown during the Validation Committee Meeting dated 29.08.2019 is attached at *Annexure- III.*
- **3.** After deliberation among members, it was decided that the peak generation for new hydro units shall be considered at 80%, for new thermal units and new gas based stations, peak injection would be considered as 70% and 30% of ex-bus capacity, respectively. Members deliberated upon increasing penetration of renewable energy in the grid and decided that the projected generation for renewable energy based (solar & wind) power plants shall be considered at 50% of the installed capacity for Q3 2019-20 .In case of non-submission of data by the DICs, for the purpose of Base case preparation
 - (a) Peak Demand: Forecasted peak demand to be calculated from last 3 years' data taken from CEA website as per provisions of the Regulations.
 - (b) Peak Generation: Forecasted peak generation to be calculated from last 3 years' SEM/SCADA data available with RLDCs as per the provisions of the Regulations.
- 4. Demand Projection for Application Period from 1st October, 2019 to 31st December, 2019 (Q3 of 2019-20).

4.1 Northern Region:

(i) Projected demand by IA for Uttar Pradesh was 16329 MW. Prior to meeting, Uttar Pradesh has submitted its demand as 19800 MW. The demand projection for Uttar Pradesh has been considered as 18500 MW based on peak demands of Q3 2018-19 as submitted by representative of Uttar Pradesh.

4.2 Eastern Region:

- (i) Projected demand by IA for Bihar was 5013 MW. During the meeting, Bihar representative suggested its demand projection as 5200 MW.
- (ii) Projected demand by IA for Jharkhand was 1321 MW. During the meeting, Jharkhand representative suggested its demand projection as 1320 MW.
- (iii) Projected demand by IA for Odisha was 4961 MW. Prior to meeting, Odisha has submitted its Demand projection as 4000 MW. During the meeting, Odisha has submitted its demand projection as 4850 MW.

The Demand figures as suggested above were agreed.

4.3 Western Region:

(i) Projected demand for Madhya Pradesh by IA was 12336 MW. Prior to meeting, Madhya Pradesh has submitted its demand as 14610 MW. During the meeting Madhya Pradesh representative suggested to consider demand projection as 12336 MW based on average of peaks for 3 months Instead of 14610 MW which it had calculated considering peak of one month.

The Demand figures as suggested above were agreed. The other demand figures as submitted by DICs were agreed.

4.4 Southern Region:

- (i) Projected demand for Telangana by IA was 10641 MW. During the meeting Telangana representative suggested to consider demand projection as 12329 MW.
- (ii) Projected demand for Karnataka by IA was 11506 MW. Prior to meeting, Karnataka has submitted its Demand projection as 9800 MW. During the meeting it has decided to consider demand projection as per LGBR fig i.e.12000 MW and the same was agreed by Karnataka.
- (iii) Projected Demand by IA for Pondicherry was 376 MW. During the meeting, WRLDC suggested to consider demand projection as 390 MW.

The Demand figures as suggested above were agreed.

4.5 North Eastern Region: Demand projections for NER constituents as agreed at OCC and submitted by them were agreed.

The Demand figures as suggested above were agreed.

5. Generation Projection for Application Period from 1st October, 2019 to 31st December, 2019 (Q3 of 2019-20).

5.1 Northern Region:

- (i) Projected Generation by IA for Rajasthan was 8449 MW. Prior to meeting, Rajasthan has submitted its Generation as 9587 MW. During the meeting, the generation projection for Rajasthan has been considered as 9000 MW considering ISTS drawl of Q3 2018-19.
- (ii) Projected Generation by IA for Uttar Pradesh was 9963 MW. Prior to meeting, Uttar Pradesh has submitted its Generation as 10800 MW. During the meeting, the generation projection for Uttar Pradesh has been considered as 9500 MW considering average generation for Q3 2018-19 (i.e. 10800 MW for October-18, 8800 MW for November-18 and 9000 MW for December'18).
- (iii) NRLDC suggested following changes:
 - a) Generation from Tehri may be taken as 1000 MW instead of 1060 MW considering Installed capacity with no over flow.
 - b) Generation from karcham Wangtoo may be taken as 988 MW instead of 1047 MW.
 - c) Generation from Chamera 2 may be taken as 100 MW instead of 300 MW.
 - d) Generation from Naptha Jhakri may be taken as 1470 MW instead of 1605 MW.
 - e) Generation from Kisanganga may be taken as 270 MW instead of 330 MW.
 - f) Generation from Sainj HEP may be taken as 96 MW instead of 103 MW.

The Generation figures as suggested above were agreed. The other generation figures as agreed at OCC were agreed.

5.2 Eastern Region:

- Projected generation by IA for Bihar was 138 MW. During the meeting, Bihar has submitted its generation as 250 MW.
- (ii) Projected generation by IA for Jharkhand was 357 MW. During the meeting, representative of Jharkhand suggested that generation may be taken as 410 MW.

- (iii) Projected generation by IA for Odisha was 3069 MW. Prior to meeting Representative of Odisha submitted generation as 3266 MW. During the meeting, Odisha submitted its generation projection as 3650 MW.
- (iv) Member present at ERLDC suggested following changes:
 - (a)Generation from Teesta V may be taken as 510 MW instead of 525 MW.
 - (b)Generation from Adhunik power may be taken as 450 MW instead of 401 MW considering two units are running.
 - (c)Generation from JITPL may be taken as 540 MW instead of 760 MW as only one unit is running.
 - (d)Generation from Bhutan may be taken as 1200 MW instead of 793 MW considering commissioning of new unit.
 - (e)Generation from Dikchu HEP may be taken as 95 MW instead of 105 MW.
 - (f) Generation from Nabinagar Superthermal may be taken 432 MW as one unit is expected to come in first week of September 2019.

The Generation figures as suggested above were agreed.

5.3 Western Region:

- (i) Representative of Gujarat submitted that Wanakbori TPS is expected to come in September which will add 475 MW. 180 MW added for BECL. PPA share of Essar vadinal is increased as 550 MW and there is additional 551 MW tied up capacity for Gas based power plant. These projects will cumulatively add 1600 MW additional capacity as compared to last year. Representative of Gujarat has submitted that is generation projection may be taken as 11858 MW.
- (ii) Projected Generation for Madhya Pradesh by IA was 5585 MW. Prior to meeting, Madhya Pradesh has submitted its Generation as 6854 MW. During the meeting Madhya Pradesh representative suggested to consider generation projection as 5585MW.
- (iii) Member present at WRLDC suggested following changes:
 - a) Generation from TAPS (1, 2, 3, 4) may be taken as 1300 MW instead of 884 MW as all units are in service
 - b) Generation from NSPCL Bhilai may be taken as 467 MW instead of 451 MW.
 - c) Generation from Mauda may be taken as 1785 MW instead of 2050 MW as power is not being scheduled fully.
 - d) Generation from SSP may be taken as 400 MW instead of 360 MW
 - e) Generation from KAPS may be taken as 400 MW instead of 0 MW as it is running now.

- f) Generation from Essar Mahan may be taken as 1000MW instead of 1123 MW.
- g) Generation from GMR Chattishgarh may be taken as 630 MW instead of 419 MW.
- h) Generation from Sholapur STPP may be taken as 485 MW instead of 970 MW.
- i) Generation from Renewable projects may be considered as 50% of Installed capacity as follows:
 - I. Generation from Renew Power may be taken as 60 MW considering Installed capacity as 123 MW.
 - II. Generation from Green Infra may be taken as 100 MW considering Installed capacity as 73.5 MW + 126 MW.
 - III. Generation from Inox wind may be taken as 25 MW considering Installed capacity as 50 MW.
 - IV. Generation from ACME Solar may be taken as 125 MW considering Installed capacity as 250 MW.
 - V. Generation from Mahindra Solar may be taken as 118 MW considering Installed capacity as 235 MW.
 - VI. Generation from Arinsun Solar may be taken as 125 MW considering Installed capacity as 250 MW.

The Generation figures as suggested above were agreed.

5.4 Southern Region:

- (i) Projected generation by IA for Andhra Pradesh was 5619 MW. Prior to meeting, Andhra Pradesh has submitted its Generation Projection as 8860 MW including Simhadri 1 and Simhadri 2. During the meeting, it is suggested to consider generation projection as 6800 MW excluding Simahdri 1 and Simahdri 2.
- (ii) Projected generation by IA for Telangana was 6144 MW. During the meeting, representative of Telangana submitted to consider generation projection as 6842 MW.
- (iii) Projected generation by IA for Karnataka was 8575 MW. Prior to meeting, Karnataka has submitted its Generation projection as 7900 MW. During the meeting, It is decided to consider generation projection as 9400 MW considering 2400 MW as Conventional Generation, 6400 MW Solar Generation and 650 MW Generation from Udupi.
- (iv) Projected generation by IA for Tamil Nadu was 8006 MW. Prior to meeting, Tamilnadu has submitted its generation projection as 7786 MW. During the meeting, representative of Tamilnadu suggested to consider generation projection as 7800 MW.

- (v) Member present at SRLDC suggested following changes:
 - (a) Generation from Neyveli (Ext) TPS may be taken as 384 MW instead of 399 MW.
 - (b) Generation from Neyveli TPS-II may be taken as 1135 MW instead of 1272 MW as one unit is out of service.
 - (c) Generation from Neyveli TPS-II Exp may be taken as 225 MW instead of 369 MW as one unit is out of service.
 - (d) Generation from MAPS may be taken as 195 MW instead of 294MW as one unit is out of service.
 - (e) Generation from Coastal Energen may be taken as 558 MW instead of 815 MW.
 - (f) Generation from Sembcorp Energy India ltd. may be taken as 1267 MW instead of 1136 MW.
 - (g) Generation from Talcher Stage-II may be taken as 1875 MW instead of 1920 MW.
 - (h) Generation from Kudgi STPS may be taken as 1440 MW instead of 2050 MW considering one unit is out of service.
 - (i) Generation from Renewable projects may be considered as 50% of Installed capacity as follows:
 - I. Generation from Green Infra may be taken as 125 MW considering Installed capacity as 250 MW.
 - II. Generation from Mytrah Energy may be taken as 125 MW considering Installed capacity as 250 MW.
 - III. Generation from Orange Siroz may be taken as 100 MW considering Installed capacity as 250 MW.

The Generation figures as suggested above were agreed.

5.5 North Eastern Region:

Generation projections for NER constituents as agreed at OCC and submitted by them were agreed.

The Generation figures as suggested above were agreed.

Note: The data not specifically indicated above shall be as submitted by DIC or where DIC has not submitted any data, the projected data as forecasted by IA shall be considered as recorded in V.C. presentation.

6. HVDC Set Points:

HVDC set points to be considered in the All India Base case for computation of PoC charges and Losses for October 2019 – December 2019 period were projected by Implementing Agency based on operational experience and was put up for validation before the Committee.

HVDC Name	Set points (in MW) to be considered in Base case
Mundra-Mahindergarh Pole-1	1000
Mundra-Mahindergarh Pole-2	1000
Talcher-Kolar Pole- 1	1000
Talcher-Kolar Pole- 2	1000
Rihand-Dadri Pole- 1	750
Rihand-Dadri Pole- 2	750
Balia-Bhiwadi Pole-1	500
Balia-Bhiwadi Pole-2	500
Bhadrawati_HVDC	1000
Vindhyachal_HVDC	250
Gajuwaka_HVDC	650
Pusauli HVDC	400
Chandrapur-Padghe Pole-1	750
Chandrapur-Padghe Pole-2	750
BNC-Agra Pole-1 & Pole-2	500 (towards NR)
Alipurduar-Agra Pole-1 & Pole-2	0
Champa-Kurukshetra Pole-1 & Pole-2	2500

(ii) After discussion, following HVDC set points are finalized.

7. New Assets:

- (i) During the meeting it was informed by IA that APERC has determined the line wise annual charges for the year 2018-19 for 34 inter State lines between Telangana and AP after certification by SRPC that these non-ISTS lines carry ISTS power. It was decided during the meeting that these lines are to be included in the POC which was agreed by the members. List of Assets is provided as Annexure VI.
- (ii) New lines to be included for this quarter as proposed by IA.

S. No	Name of the Transmission line	ISTS Licensee	CoD as per TSA	Anticip ated CoD as submitt ed by transmi ssion license e	Remarks
1	400 kV Aligarh – Prithala		May,201 9	Oct-19	
2	400kV Bays at Dhanoda (HVPNL) Substation		May,201 9	Feb-19	
3	400/220 kV , 2 x 500 MVA GIS substation at Kadarpur along with 1 No. of 125 MVAR Bus Reactor		May,201 9	Oct-19	
4	GIS Substation at Kadarpur along with 1 No. of 125 MVAR Bus Reactor	Gurgaon-	May,201 9	Oct-19	To be considered for
5	400/220 kV, 2 x 500 MVA GIS Substation at Prithala	Palwal Transmissi on Limited	May,201 9	Oct-19	2019-20 Q3.
6	400/220 kV, 2 x 500 MVA GIS Substation at Sona Road	t	Sep,201 9	Oct-19	
7	400kV Kadarpur- Sohna Road		Sep,201 9	Oct-19	
8	LILO of Gurgaon- Manesar 400kV D/c Quad Line at Sohna Road S/s		Sep,201 9	Oct-19	
9	400kV Prithala-Kadarpur		May,201 9	Oct-19	
10	765kV Khandwa-Dhule		July,201 9		Not claimed by
11	765kV Line Dhule bays for Khandwa-Dhule		July,201 9		Licensee for 2019-20 Q3
12	Khandwa Substation 2*1500 MVA 765/400 kV		July,201 9	Oct,201 9	Not to be considered in PoC for Q3 of 2019-
13	765kV Khandwa-Indore	Khargone	July,201 9	Oct,201 9	20 as all prerequisites
14	400kV Khargone TPP switchyard- Khandwa pool	Khargone Transmissi on Limited	July,201 9	Oct,201 9	are not anticipated to be commissioned.
15	LILO of one ckt of 400kV Khandwa-Rajgarh D/c line Khargone TPP		Feb,2018	March,2 018	Not to be considered in PoC. Dedicated line Shall be considered under provision of CERC Connectivity Regulations as per Regulation no 8(8) as already noted during

S. No	Name of the Transmission line	ISTS Licensee	CoD as per TSA	Anticip ated CoD as submitt ed by transmi ssion license e	Remarks
					Validation Committee meeting – minutes dated13.12.2017
16	LILO of one circuit of Padghe-Aurangabad at Pune	Chhattisga rh WR Transmissi on Limited	March' 2019	31st July 2019	To be considered in PoC for Q3 of 2019- 20.
18	400kV OPGC- Jharsuguda D/C	Odisha Generation Phase-II transmissi on Ltd			U#3 and 4 both were commissioned. LTA was relinquished by OGPTL and filed petition with CERC requesting to consider the units under state's jurisdiction. Matter pending with CERC. Issue was raised in the meeting and after deliberation, it was decided that status- quo will be maintained since matter is sub- judiced
19	132kVD/CSilchar-Hailakandi(AEGCL)Transmissionline(Balance portion beyondLILO point)along withassociatedbaysHailakandi(AEGCL)Sub-station			17-Nov- 17	
20	LILO of Kurnool- Thiruvalam 765 kV D/C line at Cuddapah SS and establishment of 765/400 kV SS at Cuddapah with 2X1500 MVA Transformer (GIS) alongwith associated bays	POWERGR ID		25-Oct- 18	To be considered in PoC for 2019-20 Q3
21	400 kV D/C line from Cuddapah GIS to LILO point of NP Kunta portion of Cuddapah Hindupur 400 kV D/C line alongwith bays and			04-Aug- 18	

S. No	Name of the Transmission line	ISTS Licensee	CoD as per TSA	Anticip ated CoD as submitt ed by transmi ssion license e	Remarks
	equipment at Cuddapah GIS				
22	400 kV D/C line from LILO point of NP Kunta to Hindupur S/s along with 2 nos. 400 kV bays			22-Jan- 19	
23	2 X 400 kV D/C(Quad)Tirunelveli Pooling Station-Tuticorin Pooling station line along with new 400/230kV (GIS) Tirunelveli Pooling SS			10-Jun- 18	

(iii) It was decided that assets put into use or anticipated to be put under use shall be considered in PoC subject to CERC Regulations & Orders.

8. GST for ISTS licensees

(i) Implementing Agency informed the Validation Committee that the licensees NRSSXXIX and OGPTL have claimed Goods & Services Tax (GST) charges to be recovered from Long Term Transmission Customers (LTTC) through YTC claimed for 2019-20 Q3. It was further informed that the licensees have quoted the CERC Order dated 17.12.2018 in Suo-Moto Petition no. 1/SM/2018 that allowed GST as a change of Law event. Relevant extract of Order in petition no. 1/SM/2018 provided as under :

> 28 (d) The additional expenditure on account of GST shall be reimbursed by the beneficiaries/Long Term Transmission Customers as per the relevant provisions of the TSA regarding change in law during the construction period or operating period, as the case may be.

 (ii) Further, the Commission in its Order dated 11.03.2019 in Petition no. 199/MP/2018 has been noted the following:The relief for additional expenditure incurred by the Petitioner due to introduction of GST shall be admissible on the capital expenditure incurred as on the commercial operation of the project within the original scope of work

46.

.....It is clarified that since the GST Acts came into force with effect from 1.7.2017, relief for payment of GST shall be admissible in respect of expenditure incurred post 1.7.2017

(iii) Accordingly, it was decided to consider GST as claimed by Licensees as per Order in petition no. 1/SM/2018. It was decided that Implementing Agency shall display the additional GST amount separately in YTC file.

9. Inter-State lines to be excluded from PoC

- (i) The Commission vide its Order dated 05.09.2018 in Petition no. 07/SM/2017 directed State utilities to file tariff petitions for ISTS lines within two months from the date of issue of this Order failing which, the Tariff wherever earlier granted for these lines would be taken off from the computation of PoC charges on expiry of two months from the date of issue of this order.
- (ii) PGCIL vide letter dated 21.08.2019 on above matter has highlighted the clause 10(4) of Terms and Condition of Tariff Regulation, 2019 as under.

10. Determination of tariff

(4) In case of the existing projects, the generating company or the transmission licensee, as the case may be, shall continue to bill the beneficiaries or the long term customers at the capacity charges or the transmission charges respectively as approved by the Commission and applicable as on 31.3.2019 for the period starting from 1.4.2019 till approval of final capacity charges or transmission charges by the Commission in accordance with these regulations.

Provided that the billing for energy charges w.e.f. 1.4.2019 shall be as per the operational norms specified in these regulations.

(iii) From the above two paras it is concluded that the State Utilities whose approved Tariff by the Commission is not available as on 31.03.2019 shall not be considered under PoC calculations henceforth, i.e. from Q3 2019-20 till further direction from the Commission. The list of such assets of licensees which shall be excluded from PoC computation from this quarter onwards is enclosed at Annexure II.

10. Preparation of final All India Base case in PSS/E platform :

It may be mentioned that there would be variation in the validated generation and demand figures in the final all India Base case because of the following steps involved:

(i) Normalization with All India Forecasted Peak Demand figure.

(ii) Arriving at Load Generation Balance for convergence of the All India Base case.(iii)Adjustment of Slack Bus Generation.

List of Participants in the 3rd meeting for 2019-20 of the Validation Committee held on 29th August, 2019 at New Delhi.

CERC

- 1. Shri S.C.Shrivastava, Chief (Engg.) In Chair
- 2. Ms Shilpa Agarwal, Joint. Chief (Engg.)
- 3. Ms Sonika Hayaran, Research Officer

POWERGRID

- 4. Shri Dwaipayan Sen. Dy. Manager
- 5. Shri Ishrat Ali, Chief Manager
- 6. Shri V. Srinivas, Sr.GM

NLDC

- 7. Shri Debasis De, Executive Director
- 8. Shri G.Chakraborty, Sr.GM,
- 9. Shri Sanny Machal, Dy. Manager
- 10. Shri Ravi Shankar Chinnam, Manager

NRLDC

- 11. Shri S. S. Barpanda, ED
- 12. Shri Riza Naqvi, Manager, NRLDC,
- 13. Shri Gaurav Malviya, Dy.Manager, NRLDC

WRPC

14. Shri J.K. Rathod, SE (Opn) 15. Shri P. Peddi Reddy, AD-I

MSETCL

16. Shri Umesh S. Bhagat, E E, STU

D B Power

17. Shri Vishal Jadhav, DM,

WRLDC

18. Ms. Pushpa. GM19. Ms Chitrankshi, Chief Manager

ERPC

20. Shri Swapan Roy, E.E 21. Shrimohan Jha, Consultant

ERLDC

22. Shri Saurav Kr. Sahay, Manager

BSPHCL

23. Shri Rajdeep Bhattacharjee, RE,

SRPC

24. Ms. Anusha Das J, AEE

SRLDC

25. Shri Madhukar Goodelli, Chief Manager26. Shri Pradeep Reddy, Manager

KPTCL SLDC

27. Shri Chetan, E.E 28. Ms. Divya Prabha, AEE

TANGEDCO

29. Shri Kadiravan, ADE

TSTRANSCO

30. Shri P. Chandrashekar, SE/EBC
31. Shri K Yagnaprasad, DE, Planning-I
32. Shri P Nataraj, ADE, Planning-1
33. Shri N Rajashekar, AE
34. Shri G Raghu, ADE/REL
35. Ms. S Susmitha, DE/CGS
36. Shri J Swarupa, AE/CGS

APTRANSCO

37. Shri A K V Bhaskar, SE38. Shri S Sujatha, EE39. Shri B Suresh, AE

GRIDCO

40. Shri S.S Nayak, CGM, PP 41. Ms. Harapriya Behera, AGM, PP

NERLDC

42. Shri Samar Chandra De, GM-SO(II)

- 43. Shri Amresh Mallik
- 44. Shri Palash Jyoti Borah, Dy. Manager
- 45. Shri Chitra Bahadur Thapa, Dy. Manager
- 46. Shri Farooque Iqbal, EE (Comm.)

SLDC, DNH 47. Shri Yasin Patel, J.E

SLDC, DD

48. Shri Jayesh B. Patel, J.E

49. Shri Jignesh B. Panwala, J.E

SLDC, Chatisgarh

50. Ms. Navita Vibha Lakra, A.E 51. Shri Virendra Sahay A.E

SLDC, Gujarat

52. Shri B.M. Shah, E.E 53. Shri G.J Mistry, D.E

GUVNL

54. Shri V.L. Lathiya, IDE 55. Shri M P Naik, IDE 56. Shri K.M. Patel, EE

SLDC, Jabalpur

57. Shri S.S. Patel, SE 58. Shri S.Chakraborty, EE 59. Shri R.P. Rakhya, AE 60. Shri Aarif Ahmad Khan, JE

SLDC, Karnataka 61. Shri V. Krishnappa, S.E 62. Shri Mohan Kumar G, A.E

SLDC, Tamil Nadu 63. Shri T Subbarayan, EE 64. Shri MURUGAVEL, ADE(Grid)

SLDC, Kerela

65. Ms. Anu S Ramesh, AEE 66. Ms.Indira, AEE

Sterilite Power 67. Shri Agam Kumar, Manager

HVPNL

68. Shri Sunny Aolakha, AEE69. Shri Deepak, AE

NHPC

70. Shri Vijay Kumar, SM(E)

HPPC

71. Shri Gaurav Gupta, Xen

NRPC

72. Shri Naresh Bhandari, MS NRPC 73. Shri R.P.Pradhan, SE (Commercial), NRPC

CSPTCL SLDC

74. Ms. Namita Vibha, AoE 75. Ms. Vinita Sahu

Annexure II

List of Licensees where Assets excluded from PoC

S. No.	Name of Licensee	Asset Approved in Petition no.	Remarks
1.	Assam Electricity Grid Corporation Limited	Assets approved vide Order dated 11.12.2015 in Petition no.216/TT/2013	
2.	Haryana Vidyut Prasaran Nigam Limited	Assets approved vide Order dated 17.9.2015 in Petition no.246/TT/2013	
3.	Maharashtra State Electricity Transmission Company	Assets approved vide Order dated 19.12.2016 in Petition no.173/TT/2016 and Assets approved as per Annexure V	As per Order dated 05.09.2018 in Petition
4.	Meghalaya Power Transmission Corporation Limited	Assets approved vide Order dated 14.1.2016 in Petition no.204/TT/2013	no. 7/SM/2017 and as per clause 10 (4) of
5.	West Bengal State Electricity Transmission Company Limited	Assets approved vide Order dated 8.6.2015 in Petition no.259/TT/2013	CERC (Terms and Conditions of Tariff)
6.	PDD J&K	Assets approved as per Annexure IV	Regulations, 2019
7.	Gujarat Energy Transmission Corporation Limited	Assets approved as per Annexure V	
8.	Tripura State Electricity Corporation Limited	Assets approved vide Order dated 5.2.2016 in Petition no.201/TT/2013	
9.	Rajasthan Rajya Vidyut Prasaran Nigam Limited	Assets approved vide Order dated 20.6.2018 in Petition no.215/TT/2017	
10.	Chhattisgarh State Power Holding Company Limited	Assets approved vide Order dated 16.2.2016 in Petition no.245/TT/2013	As per clause 10 (4) of
11.	Transmission Corporation of Andhra Pradesh Limited	Assets approved vide Order dated 21.6.2018 in Petition no.237/TT/2016	CERC (Terms and Conditions of Tariff)
12.	Uttar Pradesh Power Transmission Corporation Limited	Assets approved vide Order dated 19.12.2017 in Petition no.168/TT/2016 and assets approved as per Annexure IV	Regulations, 2019
13.	Kerala State Electricity Board	Assets approved vide Order dated 13.10.2015 in Petition no.232/TT/2013	

Annexure-III

Point of Connection Charges and Losses Computation October 2019 - December 2019 (Q3)

Meeting of the Validation Committee Date: 29th August, 2019

Venue: NRLDC Conference Room, New Delhi

Assumptions

- As per CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 and amendments thereof;
- Maximum/Peak generation (based on SEM data) and Maximum/Peak load (based on CEA data) considered.

Contents

PoC Computation for Q3 Case (Oct'19 - Dec'19)

Demand & Generation Projection

New Generation

HVDC Set points

Demand Generation Projection

- Demand and Generation Projection
 - Based on Last 3 years data.
- Generation Projection
 - Average of monthly maximum injection in the last three years.
 - Based on actual metered data available with RLDCs.
 - Increasing Trend : Last Year Average figure considered
 - In other cases : Average of last three years
 - For State's generation, maximum injection data for last 3 yrs and projected generation to be provided by state SLDC.

Demand Generation Projection

- For State's generation, in case of non-submission of data by the DICs, the maximum injection of the concerned State is taken as the difference between peak met and withdrawal from ISTS based on actual metered data (for the time block corresponding to the block in which peak met occurred).
- New Generation: DOCO by 30th Sep, 2019.

Demand Generation Projection

Demand Projection

- Projection based on last 3 year's average of corresponding month's peak demand met figures.
- Projected all India peak demand met calculated.
- Based on FORECAST function of MS-Excel
- Data taken from monthly power supply position published by CEA.
- Normalization factor: <u>Projected All India Peak Demand Met</u>

Sum of projected met for all states

Load Generation Projection

New Units	Loading		
Thermal Units with DOCO from 1 st Jan'19 to 30 th Sep'19	70%		
Hydro Units with DOCO from 1 st Jan'19 to 30 th Sep'19	80%		
Gas Units with DOCO from 1 st Jan'19 to 30 th Sep'19	30%		

Demand and Generation Projections

- Northern Region
- Eastern Region
- Western Region
- North-Eastern Region
- Southern Region

HVDC Set points

Maximum Flow based on operational experience.

MW Values

<u></u>			
HVDC Name	Set points to be considered in Basecase		
Mundra-Mahindergarh Pole-1	1000		
Mundra-Mahindergarh Pole-2	1000		
Talcher-Kolar Pole- 1	1000		
Talcher-Kolar Pole- 2	1000		
Rihand-Dadri Pole- 1	750		
Rihand-Dadri Pole- 2	750		
Balia-Bhiwadi Pole-1	500		
Balia-Bhiwadi Pole-2	500		
Bhadrawati_HVDC	1000		
Vindhyachal_HVDC	250		
Gajuwaka_HVDC	650		
Pusauli HVDC	400		
Chandrapur-Padghe Pole-1	750		
Chandrapur-Padghe Pole-2	750		
BNC- Agra Pole-1& Pole-2	500 (towards NER)		
Alipurduar-Agra Pole-1 & Pole-2	0		
Champa-Kurukshetra Pole-1 & Pole-2	2500		

Data not Received

- Jharkhand
- Bihar
- Sikkim
- Telangana
- Pondicherry

- Jammu & Kashmir
- Chandigarh
- 🗆 Goa

Data not Received

- □ AD Hydro
- Everest
- Sree cement
- □ Maithon Power Ltd.
- Adhunik Power
- **GMR Kamalanga**
- Lanco Amarkantak
- □ SEPL+MEPL
- □ LANCO Kondapalli

Tehri Koteshwar SGPL IL&FS Tuticorin TPP Semcorp Energy India Ltd. Coastal Energen Korba West

YTC Data received from Transmission Licensees

- Adani Power Limited
- **Darbhanga Motihari Transmission Company Ltd.**
- Jabalpur Transmission Company Ltd.
- **East North Inter-connection Ltd.**
- **Bhopal Dhule Transmission Company Ltd.**
- **BAPP Transmission Company Ltd.**
- **D** Purulia & Kharagpur Transmission Company Ltd.
- NRSS-XXIX Transmission Ltd.
- NRSS-XXXI B Transmission Ltd.
- Maheshwaram Trans. Ltd.
- Parbati Koldam Trans. Company Ltd.
- **Gurgaon-Palwal Trans. Ltd.**
- Khargone Trans. Ltd.
- Warora-Kurnool Transmission Limited

YTC Data received from Transmission Licensees... (2)

- Odisha Generation Phase-II Trans. Ltd.
- **D** Teestavalley Power Transmission Ltd.
- Jindal Power Ltd.
- **Essar Power Transmission Company Ltd.**
- Western Transco Power Limited
- Western Transmission Gujarat Limited
- Sipat Transmission Limited
- Chhattisgarh -WR Transmission Limited
- Raipur-Rajnandgaon-Warora Transmission Limited
- Aravali Power Company Pvt. Ltd.
- **D** Jaypee Powergrid Ltd.
- Patran Trans. Co. Ltd.
- **D** Torrent Power Grid Ltd.
- Power Grid Corporation of India Limited

YTC Data not received

- Kudgi Trans. Ltd.
- Powerlinks Transmission Ltd.
- PowerGrid Jabalpur Trans. Ltd.
- **DOWERGRID** Warora Trans. Ltd.
- POWERGRID NM Trans. Ltd.
- **POWERGRID Vizag Trans. Ltd.**
- PowerGrid Parli Trans. Ltd.
- PowerGrid Unchahar Trans. Ltd.
- PowerGrid Kala Amb Trans. Ltd.
- POWERGRID Southern Interconnector Transmission System Limited
- NRSS-XXXVI Transmission Ltd.
- Raichur Sholapur Transmission company Ltd
- North East Transmission Company Ltd.
- Alipurduar Transmission Limited

YTC Data received from States

- Andhra Pradesh
- Karnataka
- Kerala
- Madhya Pradesh
- Delhi
- Assam

List of new assets

	Name of the Transmission Asset	CoD as per TSA	As per CEA website	Anticipated/ Actual CoD
	Gurgaon- Palwal Transmission I	_imited		
	400 kV Aligarh – Prithala	May,2019		Oct 2019
	400kV Bays at Dhanoda (HVPNL) Substation	May,2019)	Feb 2019
	400/220 kV , 2 x 500 MVA GIS substation at Kadarpur along with 1 No. of 12 MVAR Bus Reactor	25 May,2019		Oct 2019
	GIS Substation at Kadarpur along with 1 No. of 125 MVAR Bus Reactor	May,2019		Oct 2019
	400/220 kV, 2 x 500 MVA GIS Substation at Prithala	May,2019		Oct 2019
	400/220 kV, 2 x 500 MVA GIS Substation at Sona Road	Sep,2019		Oct 2019
	400kV Kadarpur- Sohna Road	Sep,2019		Oct 2019
	LILO of Gurgaon- Manesar 400kV D/c Quad Line at Sohna Road S/s	Sep,2019		Oct 2019
.6	400kV Prithala-Kadarpur	May,2019		Oct 2019

List of new assets (2)								
Name of the Transmission Asset	CoD as per TSA	As per CEA website	Anticipated/ Actual CoD					
Khargone Transmission Limit	Khargone Transmission Limited							
765kV Khandwa-Dhule	July,2019		Not claimed by Licensee					
765kV Line Dhule bays for Khandwa-Dhule	July,2019		for 2019-20 Q3					
Khandwa Substation 2*1500 MVA 765/400 kV	July,2019		Oct 2019					
765kV Khandwa-Indore	July,2019		Oct 2019					
400kV Khargone TPP switchyard- Khandwa pool	July,2019		Oct 2019					
LILO of one ckt of 400kV Khandwa-Rajgarh D/c line Khargone TPP	Feb,2018		March 2018					

List of new assets (3)			
Name of the Transmission Asset			Anticipated/ Actual CoD
Chhattisgarh WR Transmissi	on Limited		1
LILO of one circuit of Padghe-Aurangabad at Pune			31 st July 2019
 It was considered in PoC from 2018-19_Q3 to 2019-20 (Not considered in 2019-20 Q2 as it was not commission 		d by Validati	on
Committee.		a by vanaati	
Present status: LILO portions charged as on date. Yet to	be commissi	oned.	
To be considered for 2019-20 Q3 computations			

List of new assets... (3)

Name of the Transmission Asset

Anticipated/ Actual CoD

Odisha Generation Phase-II transmission Ltd

- > Both the lines 400kV OPGC-Jharsuguda D/c and 765kV Raipur-Jharsuguda commissioned.
- Cost of 765kV Raipur-Jharsuguda D/c being considered in PoC
- Cost of 400kV OPGC-Jharsuguda D/c being considered for bilateral billing as generator not ready
- ➢ U#3 was commissioned on 03rd July 2019
- OPGC Stage –II U#4 was commissioned on 21st Aug 2019
- > OPGC relinquished its LTA and wanted U#4 to be considered under state's jurisdiction
- Petition filed with CERC
- Whether to consider 400kV OPGC-Jharsuguda D/c in PoC for 2019-20_Q3 computations

List of new assets (PowerGrid) ... (4)

SI. No	Name of Transmission line	Act. CoD	CERC Order date
1	132 kV D/C Silchar-Hailakandi (AEGCL) Transmission line (Balance portion beyond LILO point) along with associated bays at Hailakandi (AEGCL) Sub-station	17-Nov-2017	12-Jun-2019
2	LILO of Kurnool-Thiruvalam 765 kV D/C line at Cuddapah SS and establishment of 765/400 kV SS at Cuddapah with 2X1500 MVA Transformer (GIS) alongwith associated bays	25-Oct-2018	29-Jul-2019
3	400 kV D/C line from Cuddapah GIS to LILO point of NP Kunta portion of Cuddapah Hindupur 400 kV D/C line alongwith bays and equipment at Cuddapah GIS	04-Aug-2018	29-Jul-2019
4	400 kV D/C line from LILO point of NP Kunta to Hindupur S/s along with 2 nos. 400 kV bays	22-Jan-2019	29-Jul-2019
5	2 X400 kV D/C(Quad)Tirunelveli Pooling Station-Tuticorin Pooling station line along with new 400/230kV (GIS) Tirunelveli Pooling SS	10-Jun-2018	06-Aug-2019

Other issues

- NRSSXXIX and OGPTL claimed GST charges to be recovered from LTTC through YTC
- Quoted by Licensee:
 - Hon'ble Commission vide Order dated 17.12.2018 in Suo-Moto petition no. 1/SM/2018 allowed GST as a change in Law event
 - **CERC** laid down guidelines for the TSP for claiming GST from the LTTC
- Whether to consider GST in YTC for 2019-20 Q3 as claimed by Licensees?

Thank You !!

Demand and Generation Projection – Northern Region

Entity	Projected Demand (MW) by IA	Demand as given by DICs	Projected Generation (MW) by IA	Generation data as given by DICs	Projected ISTS drawal (MW) as per IA	ISTS drawal as per data submitt ed by DICs		
Chandigarh	214				214			
Delhi	4,306	4275	928	775	3,377	3,500		
Haryana	7,084	7,050	2,777	2,950	4,307	4,100		
Himachal Pradesh	1,717	1692	493	423	1,224	1,269		
Jammu & Kashmir	2,443		501		1,942			
Punjab	6,851	6851	4,837	4837	2,014	2014		
Rajasthan	13,438	13,300	8,449	9,587	4,989	3,713		
Uttar Pradesh	16,329	19,800	9,963	10,800	6,366	9,000		
Uttarakhand	2,066	1896	896	967	1,170	929		
Total	54,449							
Normalization Factor		0.92						

Generation Projection – Northern Region²⁴

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any)	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
1	BBMB	2,147	-	-	2,147	As per data given by BBMB	2165
2	Dadri Thermal	1,590	-	-	1,590		1,200
3	Rihand	2,885	-	-	2,885		2,795
4	Singrauli	1,858	-	-	1,858	As per data given	1,858
5	Unchahar	1,033	-	-	1,033	by NTPC	1,421
6	Auraiya	313	-	-	313		150
7	Dadri CCPP	717	-	-	717		300
8	NAPS	415	-	-	415		
9	Jhajjar	1,424	-	-	1,424	Data given by APCPL Jhajjar	1,413

Generation Projection – Northern Region ...(2) 25

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
10	Dhauliganga	287	-	-	287		280
11	Tanakpur	79	-	-	79	As per NHPC	78
12	Koteshwar	326	-	-	326		
13	Tehri	1,060	-	-	1,060		
14	Anta	311	-	-	311	As per data given by NTPC	150
15	RAAP B	375	-	-	375	-	
16	RAAP C	378	-	-	378	-	
17	AD Hydro	109	-	-	109	-	
18	Everest	99	-	-	99	-	
19	Karcham Wangtoo	1,047	-	-	1,047	-	

Generation Projection – Northern Region(3)

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
20	Bairasul	123	-	-	123		120
21	Chamera 1	564	-	-	564	As per NHPC	540
22	Chamera 2	305	-	-	305		300
23	Chamera 3	227	-	-	227		229
24	Naptha Jhakri	1601	-	-	1601	As per SJVN	1605
25	Lanco Budhil	61	-	-	61	-	
26	Dulhasti	398	-	-	398		390
27	Salal	551	-	-	551		471
28	Sewa-II	129	-	-	129	As per NHPC	120
29	URI I HPS	352	-	-	352		326
30	URI II HPS	170	-	-	170		168
31	Sree Cement	193	-	-	193	-	
32	Parbati III	355	-	-	355	As per NHPC	390
33	Rampur HEP	451	-	-	451	As per SJVN	442
34	Koldam	878	-	-	878	As per data given by NTPC	792
35	Kishanganga	241	-	-	241	As per NHPC	330
36	Sainj HEP	103	-	-	103		

26

Back

Demand and Generation Projection – Eastern Region²⁷

Entity	Projected Demand (MW) by IA	Demand as given by DICs	Projected Generation (MW) by IA	Generation data as given by DICs	Projected ISTS drawal (MW) as per IA	ISTS drawal as per data submitt ed by DICs			
Bihar	5,013		138		4,875				
DVC	3,104	3,070	3,996	4,859	-891	-1789			
Jharkhand	1,321		357		964				
Odisha	4,961	4,000	3,069	3,266	1,892	734			
West Bengal	7,550	7,400	5,065	4,930	2,485	2,470			
Sikkim	103		0		103				
Total	22,052								
Normalization Factor		0.92							

Generation Projection – Eastern Region...(1)²⁸

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+ C	Comments From DICs /States (if any	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
1	Chujachan	109	-	-	109		
2	MPL	942	-	-	942		
3	Teesta V	533	-	-	533	As per NHPC	525
4	Kahalgaon	2,212	-	-	2,212	As por data given by NTDC	2,171
5	Farakka	1,977	-	-	1,977	As per data given by NTPC	1,960
6	Talcher	945	-	-	945	Restricted to the generation(Installed Capacity- NAC)	942
7	Rangeet	67	-	-	67	As per NHPC	60
8	Adhunik Power	401	-	-	401	-	
9	Barh	1,279	-	-	1,279	As per data given by NTPC	1,238

Generation Projection – Eastern Region...(2)²⁹

	B	a	С	k
	_	-	<u> </u>	

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any)	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
10	Kamalanga TPP (GMR)	637	-	-	637		
11	JITPL	760	-	-	760		
12	Jorthang	81	-	-	81		
13	Bhutan	793	-	-	793		
14	Teesta-III	915	-	-	915		
15	Dikchu HEP	105	-	-	105		
16	Nabinagar BRBCL	450	164	-	614		
17	Tashideng	95	-	-	95		
18	Kanti Bijlee Stg-2 (KBUNL)		-	-		As per last quarter	300

Demand and Generation Projection – Western Region³⁰

Entity	Projected Demand (MW) by IA	Demand as given by DICs	Projected Generation (MW) by IA	Generati on data as given by DICs	Projected ISTS drawal (MW) as per IA	ISTS drawal as per data submitte d by DICs			
Chattisgarh	4,028	4,383	2,589	2,391	1,439	1,992			
Gujarat	16,454	16,100	9,965	11,858	6,489	4,242			
Madhya Pradesh	12,336	14,610	5,585	6,854	6,751	7,756			
Maharashtra	22,726	22,750	14,488	15,445	8,238	7,305			
Daman & Diu	352	340							
Dadra Nagar Haveli	773	813							
Goa	543								
ESIL	684	700							
Total	57,894								
Normalization Factor		0.92							

Generation Projection – Western Region...(1) ³¹

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any	Figure as per Comment s
		(MW)	(MW)	(MW)	(MW)		(MW)
1	Vindhyachal	4640	-	-	4640	As per NTPC	4415
2	Ratnagiri Dabhol	631	-	-	631	As per data given by RGPPL	660
3	TAPS (1,2,3,4)	884	-	-	884		
4	JINDAL	506	-	-	506	As per data given by JPL	635
5	LANCO	576	-	-	576		
6	NSPCL Bhilai	451	-	-	451		
7	Korba	2442	-	-	2442	As per NTPC	2421

Generation Projection – Western Region ... (2) ³²

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
8	SIPAT	2846	-	-	2846	As per NTPC	2794
9	CGPL	3583	-	-	3583	As per data given by CGPL	3800
10	Mauda	1785	-	-	1785		2050
11	Gandhar	517	-	-	517	As per NTPC	350
12	Kawas	596	-	-	596		250
13	SSP	360	-	-	360		
14	KAPS	0	-	-	0		
15	Essar Mahan	962	-	-	962	As per data given by Essar Mahan	1123
16	BALCO	482	-	-	482	As per data given by BALCO	400
17	KSK Mahanadi	881	-	-	881	As per data given by KSK Mahanadi	1325
18	Sasan UMPP	3857	-	-	3857	As per data given by Sasan	3813
19	JPL Stg-2	1190	-	-	1190	As per data given by JPL	1140
20	DGEN	0	-	-	0		

G	eneratio	n Proj	ection –	Wester	n Regi	ion (3)	33
S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any	Back Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
21	DB Power	1036	<u> </u>	-	1036	As per DB Power	950
22	Korba West	0	-	-	0		
23	Dhariwal	284	-	-	284	As per data given by Dhariwal	273
24	GMR Chattishgarh	419	-	-	419		
25	JP Nigrie	1205	-	-	1205	As per data given by JP Nigrie	1241
26	GMR Warora	546	-	-	546	As per data given by GMR Warora	510
27	ACBIL+ Spectrum+MCCPL	649	-	-	649	As per data given by ACBIL	681
28	MB Power	1093	-	-	1093	As per MB Power	900
29	RKM Power	284	232	-	516	As per RKM Power	600
30	Jhabua Power	461	-	-	461	As per Jhabua Power	566
31	TRN Energy	565	-	-	565	As per data given by TRN Energy	540
32	Sholapur STPP	428	-	432	860		970
33	Lara STPP	-	-	<u>528</u>	528	As per NTPC	560
34	SKS Power	-	396	-	396	As per data given by SKS power	540
35	Gadarwada	-	-	528	528	As per NTPC	560
36	Ostro		-	-	-	As per last quarter	100
37	Rewa	-	-	-	-	As per last quarter	165

³⁴ Demand and Generation Projection – North Eastern Region

Entity	Projected Demand (MW) by IA	Demand as given by DICs	Projected Generation (MW) by IA	Generation data as given by DICs	Projected ISTS drawal (MW) as per IA	ISTS drawal as per data submitt ed by DICs
Arunachal Pradesh	131	135	0	-	131	135
Assam	1,579	1790	268	257	1311	1533
Manipur	219	227	0	-	219	227
Meghalaya	375	376	194	257	181	119
Mizoram	104	99	33	68 (including 60 MW from Tuirial HEP)	71	31
Nagaland	136	140	13	24	123	116
Tripura	403 (Including 145 MW to Bangladesh)	400	140	174	263	226
Total	2,947					
Normalization Factor			0.92	2		

Generation Projection – North-Eastern Region³⁵

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
1	AGTPP, NEEPCO	106	-	-	106		110
2	Doyang, NEEPCO	62	-	-	62		72
3	Kopili , NEEPCO	191	-	-	191		188
4	Kopili 2, NEEPCO	25	-	-	25	As decided in 159th OCC meeting	23
5	Khandong, NEEPCO	52	-	-	52		46
6	Ranganadi, NEEPCO	413	-	-	413		405
7	AGBPP_Kathalguri	236	-	-	236		220
8	Loktak, NHPC	105	-	-	105		105

Generation Projection – North-Eastern Region³⁶

Back

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+ C	Comments From DICs /States (if any	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
9	Palatana GBPP	657	-	-	657	As decided in 159th	680
10	Bongaigaon_NTPC	459	165	-	623	OCC meeting	615
11	Pare NEEPCO	118		-	118		110

Demand and Generation Projection – Southern Region

Entity	Projected Demand (MW) by IA	Demand as given by DICs	Projected Generation (MW) by IA	Generation data as given by DICs	Projected ISTS drawal (MW) as per IA	ISTS drawal as per data submitt ed by DICs
Andhra Pradesh	9,720	10,100	5,619	8,860	4,101	1,240
Telangana	10,641		6,144		4,497	
Karnataka	11,506	9,800	8,575	7,900	2,931	1,900
Kerala	3,721	3517	1,320	1462	2,401	2,055
Tamil Nadu	14,072	14,000	8,006	7,786	6,066	6,214
Pondicherry	376					
Goa_SR	80					
Total	50,116					
Normalization Factor			0.92	2		

Generation Projection – Southern Region...(1)³⁸

S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
1	Ramagundam	2430	-	-	2430		2421
2	Simhadri 2	965	-	-	965	As per NTPC	943
3	Simhadri 1	942	-	-	942		943
4	SEPL	0	-	-	0		
5	Lanco Kondapalli	0	-	-	0		
6	Kaiga	817	-	-	817		
7	NEYVELI (EXT) TPS	399	-	-	399		
8	NEYVELI TPS-II	1272	-	-	1272		
9	NEYVELI TPS-II EXP	369	-	-	369		

Generation Projection – Southern Region...(2)

							Duon
S. No.	Entity	Projections based on 3 Years Data (A)	Generation addition during 1st Jan'19 – 30th June'19 (B)	Generation CoD from 1st July'19 to 30 th Sep'19 (C)	TOTAL D=A+B+C	Comments From DICs /States (if any	Figure as per Comments
		(MW)	(MW)	(MW)	(MW)		(MW)
10	MAPS	294	-	-	294		
11	Vallur	1163	-	-	1163		
12	Meenakhshi	0	-	-	0		
13	Coastal Energen	815	-	-	815		
14	Kudankulam	937	-	-	937		
15	Tuticorin TPP	923	-	-	923		
16	Sembcorp Energy India Ltd.	1136	-	-	1136		
17	IL&FS	999	-	-	999		
18	Talcher Stage-II	1920	-	-	1920		
19	Sembcorp Gayatri Power Ltd.	1282	-	-	1282		
20	Kudgi STPS	1980	528	-	2508	As per NTPC	2050
21	Neyveli New Thermal Power	-	-	330	330		

39

Back

Expected Generation addition – Northern Region

Back

40

			red Comm to 30 th Jui	nercial from ne'19		Generation declared/expected to be declared Commercial from 1 st July'19 to 30 th Sep'19				
Entity	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total
			(MW)	(MW)	(MW)			(MW)	(MW)	(MW)
Uttar Pradesh						Meja	1	660	432	432
Pajasthan	Chhabra SCTPP	6	660	432	864					
Rajasthan	Suratgarh SCTPP	7	660	432	004					

Expected Generation addition – Western Region

Back

			clared Com L9 to 30 th J	nmercial fro June'19	m			-	ed to be dec 9 to 30 th Sep	
Entity	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total
			(MW)	(MW)	(MW)			(MW)	(MW)	(MW)
Madhya Pradesh	Shree Singaji TPP, Stage –II	4	660	432	432					
RKM Power	RKM Power	2	360	232	232					
Sholapur STPP	Sholapur STPP	2	660	432	432					
Lara STPP						Lara STPP	1	800	528	528
SKS Power	SKS Power	1	300	198	396					
SISFOWER	SKS Power	2	300	198	390					
Gadarwada						Gadarwada	1	800	528	528

41

Expected Generation addition – Eastern Region

42

Back

			lared Comi 9 to 30 th Ju		om	Generation declared/expected to be declared Commercial from 1 st July'19 to 30 th Sep'19				
Entity	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total
			(MW)	(MW)	(MW)			(MW)	(MW)	(MW)
Odisha						OPGC Stage-II	4	660	432	432
Nabinagar BRBCL	Nabinagar BRBCL	3	250	164	164					

Expected Generation addition – Southern Region

43

В	a	<u>C</u>	k

	Generation declared Commercial from 1st Jan'19 to 30 th June'19					Generation Commerc			ted to be de 19 to 30 th Se	
Entity	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total
			(MW)	(MW)	(MW)			(MW)	(MW)	(MW)
Kudgi STPS	Kudgi STPS	3	800	528	528					
Neyveli New Thermal Power						Neyveli New Thermal Power	1	500	330	330

Expected Generation addition –North Eastern Region 44

	-	<u> </u>	-

	Generation declared Commercial from 1st Jan'19 to 30 th June'19					Generation o Commercia				
Entity	Bus Name	Unit No.	Installed Capacity	Gen. considered	Total	Bus Name	Unit No.	Installed Capacity	Gen. consider ed	Total
			(MW)	(MW)	(MW)			(MW)	(MW)	(MW)
Bongaigaon_NTPC	Bongaigaon_ NTPC	3	250	165	165		•	5		-

भारत सरकार उत्तर क्षेत्रीय विद्युत समिति 18-ए, शहीद जीत सिंह सनसनवाल मार्ग, कटवारिया सराय, नई दिल्ली - 110016 Government of India Northern Regional Power Committee 18-A, Shaheed Ject Singh Marg, Katwaria Sarai, New Delhi-110016

सं. उक्षेविस/अधी.अभि.(वा.)/क्षे.पा.ले./2011-12/ No. NRPC / SE(C)/RTA/ 2011-12 /

दिनॉंक : 08 जून, 2011 Dated : 08th June, 2011

To.

Shri V.V. Sharma General Manager, NJ.DC Power System Operation Corporation Ltd B-9, Qutab Institutional Area Katwaria Sarai, New Delhi - 110 016 (FAX-011-26524525,26536901)

Subject: Submission of list of RPC certified lines as on 15.06.2010.

Sir,

Please refer to your letter No. POSCO/Trans Pricing dated 07.06.2011, the list of RPC certified lines before notification of the CERC (Sharing of Transmission Charges and Losses) Regulations, 2010 is given below :

S. No.	Name of the l	ine		Owner	Annual Transmissio n Charges (₹ crore) for 2011-12
1. 2. 3. 4.	220 kV NAPP-Sambhal-I 220 kV NAPP-Atrauli -I 220 kV NAPP-Simbholi -I 220 kV NAPP-Khurja-I	214.5 Km	UPPTCL system for Evacuting NAPP Generation	UPPTCL	6.9282531
5. 6. 7. 8.	220 kV NAPP-Khurja-II 220 kV Unchahar-Raibareilly - 1 220 kV Unchahar-Raibareilly - II 220 kV Unchahar-Fatehpur-I	343 Km	UPPTCL system for Evacuting Unchahar Generation	UPPTCL	8.6735906
9. 10. 11.	220 kV Unchahar-Fatchpur-II 220 kV Pampore-Kishanpur -I 220 kV Pampore-Kishanpur -	174 Km		PDD, J&K	10.1120460
11.	11 220 kV Anta-Kota	67 Km		RRVPNL	
13.	T A D A D D (D) D A B P (A)	44 Km		RRVPNI	1.072000)

3

We understand that line length and date of commisioning shall not have any bearing on computation of PoC charges. However, the information on line length (Unchahar and NAPP) and date of commissioning of lines are being sought from the repective owner of lines.

Furter, it may be mentioned that we are seeking amendment in the minutes of 4th meeting of validation Committee. A copy of letter to Chief (Engg.), CERC in this regrad is enclosed for your information please.

Yours failthfully,

Bulass (A. U. H. HEAR)

(पा.एस. मस्क) (P. S. Mhaske) अधीक्षण अभियंता (वाणिज्य) Superintending Engineer (Comml.)

भारत सरकार Government of India केन्द्रीय विद्युत प्राधिकरण Central Electricity Authority पश्चिम क्षेत्रीय विद्युत समिति Western Regional Power Committee एफ -3, एमआयडीसी क्षेत्र, अंधेरी (पूरी), मुंबई ~ 400 093 F-3, MIDC Area, Andheri (East), Mumbai - 400 093 दूरपाप Phone: 022- 28221636; 28200195; 28200194 ; फैम Fax : 022 -28370193 Website ; प्राप्त dow m E-mail : ms-wrpc@nic.in

No.WRPC/Comml/non-ISTS/2011-

Date: 08.06.2011

Shri V.V.Sharma, General Manager, NLDC, Power System Operation Corporation Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi – 110016.

22 55 B Ar 81

Subject: Submission of list of RPC certified lines as on 15.6.2010.

Sir,

Please refer to your letter No. POSOCO/Trans. Pricing/ dated 7.6.2011, on the above subject, requesting to provide list of State lines already shared (through wheeling charges). In this regard the list of such lines alongwith the chargeable Annual Fixed charges for year 2010-11 and other details is at Annexure-A in the required format for inclusion under POC charges as recommended by validation committee vide minutes of 4^{th} meeting of the Committee is enclosed.

Thanking you,

Encl: As above.

Yours faithfully.

(MANJIT SINGH) Member Secretary.

Annexure-A

SI.No.	Name of the Line	Circuit No	Length (km\$)	Transmission Charges* (Rs.in Lakhs)	Ownership	Year of Commissioning
(A)	GUJARAT			•		
1	Vapi (PG)-Vapi (G)	1	14.18	72.41	100%	2005
	Vapi(PG)-Bhilad	1	20.77	117.12	100%	2005
3	Vapi-Bhilad	1	22.81	141.78	100%	1995
A	Vapi(PG)-Bhilad D/c	182	43.48	239.82	100%	2008
(B)	MAHARASHTRA					
ca 1	Chandrapur-Parli	1	357	165.89	100%	1986
	Chandrapur-Parli D/c	2&3	742	356.02	100%	1991
	Parli-Solapur	1	183	376.76	100%	1987
10-4	Solapur-Karad	1	121	370.2	100%	1987
5	ICT at Karad	400/220K\	ŧ.	162.87	100%	. 1991
4000	Karad-Kolhaour D/c	182	160	282 02	100%	1970
4-7	Karad-Kolhapur D/c	384	140.8	279.87	100%	1988
120 8	Koihapur -Amona	1	138	27.77	100%	1978
	Kolhabur-Amona	2	138	36.45	100%	1993

LINES FOR WESTERN REGION FOR WHICH CHARGES WERE BEING SHARED AS ON 15.05.2010 (UNDER WHEELING)

* Chargeable fixed charges considered under wheeling (Annual)

.

SI. No.	Asset No. (Filings)	set No. (Filings) Name of the Line		sset No. (Filings) Name of the Line		YTC in Rs.Lakhs
1	Assort Q II	CHITTOOR 42 - CHITTOOR 1:2	220	94.00		
2	Asset I & II	CHITTOOR 42 - CHITTOOR 1:1	220	84.66		
3	Asset III	SULURPET 1 - NELLORE 42:1	220	167.94		
4		GOOTY - PG - DHONE 1:2	220	014 70		
5	Asset IV & V	GOOTY - PG - DHONE 1:1	220	914.79		
6		KONDAPALLI-CHILLAKALLU1:1	220	00.00		
7	Asset VI & VII	KONDAPALLI-CHILLAKALLU1:2	220	98.96		
8		SRISAILAMRB1-TALLAPLLI:1	220	4.62.04		
9	Asset VIII & IX	SRISAILAMRB1-TALLAPLLI:2	220	163.81		
10	Asset X	SRISAILAMRB1-SOMYZULPALLI:1	220	87.85		
11	Asset XI	TALLAPLLI-VTS1:1	220	103.72		
12		TALLAPLLI-VTS1:3	220	1624.02		
13	Asset XII & XIII	TALLAPLLI-VTS1:2	220	1634.92		
14		VTS1-CHILAAKALLU1:2	220	244.00		
15	Asset XIV & XV	220	244.08			
16	Asset XVI	VTS1-RENTACHNTHALA1:2	220	92.40		
17	Asset XVII	KURNOOL1-BRAHMANKTKUR:1	220	74.28		
18	GA7UWAKA2-KAI PAKKA1·2 400		400	22.25		
19	Asset - XVIII & XIX	GAZUWAKA2-KALPAKKA1:1	400	30.96		
20		SULURPET 1 - NELLORE 42:2	220	000 67		
21	Asset - XX & XXI	SULURPET 1 - NELLORE 42:3	220	802.67		
22		URAVAKONDA-VAJRAKARUR:2	220	224 72		
23	Asset - XXII & XXIII	URAVAKONDA-VAJRAKARUR:1	220	334.72		
24		HINDUJA- KV KOTA1:2	400	6044.64		
25	Asset - XXIV & XXV	HINDUJA- KV KOTA1:1	400	6314.61		
26	Asset - XXVI	JAMALAMADUGU1-URAVAKONDA:2	400	2000.00		
27	Asset - XXVII	JAMALAMADUGU1-URAVAKONDA:1	400	2690.29		
28		CHITTOOR2-KALIKIRI1:1	400			
29	Asset - XXVIII & XXIX	CHITTOOR2-KALIKIRI1:2	400	4696.88		
30		REGULAPADU-SUZLON-W1:1	220	0.50		
31	Asset - XXX & XXXI	SUZLON-W1-VAJRAKUR:1	220	8.56		
32	Asset - XXXII	NUNNA2-VEMAGIRI1:1 part-I	400	1404.85		
33	Asset - XXXIII	NUNNA2- SATTENAPALLI1:1 part-II	400	2647.2		
34	Asset - XXXIV	VEMAGIRI1-SATTENAPALLI:1	400	2647.3		
	Total Yearly Tra	nsimission Charges for FY2019-20		22598.26		
	Total Yearly Transim	ission Charges for FY2019-20 in Crores		225.98		